

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 344/MP/2010

Subject : Petition seeking exercise of powers under Electricity Act, 2003 for issuing appropriate directions to the Central Generating Stations.

Date of hearing : 8.8.2013

Coram : Shri V.S.Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : North Delhi Power Limited, Delhi

Respondents : NHPC Limited, Faridabad and others

Parties present : Shri Anusha Nagarajan, Advocate for petitioner

Record of Proceedings

Learned counsel for the petitioner sought adjournment on the ground of personal difficulty of official dealing in the matter. Request was allowed.

2. The petition is adjourned to 3.9.2013.

By order of the Commission,

SD/-
(T. Rout)
Joint Chief (Law)